



**DEPUTY GENERAL MANAGER & RECOVERY OFFICER
WESTERN REGIONAL OFFICE**

Order Releasing of Bank Accounts, Post Offices, Demat Accounts and Mutual Fund Folios

Attachment Proceedings Nos. 2130 & 2131 of 2025

Certificate No. RC 722 of 2015

The Principal Officer/Chairman & Managing Director/CEO

**All the Banks in India/All the Post Offices in India/All the Mutual Funds in India
NSDL/CDSL**

1. Whereas Recovery Certificate No. **RC 722 of 2015 dated July 10, 2015** has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum **Rs. 4,01,247/- (Rupees Four Lakh One Thousand Two Hundred Forty-Seven only)** along with further interest, all costs, charges and expenses etc. against **Softtrak Venture Investment Limited (PAN: AAOCS4146C) ["Defaulter"]** and the same was due in respect of the said certificate.
2. And whereas Notices of Attachment in the above proceedings were issued attaching the Bank Accounts/ lockers, Post Office Accounts, Demat Accounts & Mutual Fund Folios of the Defaulter;
3. And whereas SEBI has recovered the amount of **Rs. 5,09,888/- (Rupees Five Lakh Nine Thousand Eight Hundred Eighty-eight only)**, which includes interest and costs towards full and final settlement of demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ post office accounts/ demat accounts/ mutual fund folios of **Softtrak Venture Investment Limited (PAN: AAOCS4146C) ["Defaulter"]** attached, if any, pursuant to the above said notices of attachment under intimation to SEBI.
5. If the defaulter is not having any type of account/folios with you, the same need not be informed to SEBI.
6. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at Ahmedabad this 10th day of September 2026.



Copy to: By email
softtrakventure@gmail.com

Jshandilya
Recovery Officer

जैनेन्द्र शांदिल्या / JAINENDRA SHANDILYA
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
पश्चिमी प्रादेशिक कार्यालय / Western Regional Office
अहमदाबाद / Ahmedabad

पश्चिमी प्रादेशिक कार्यालय : सेबी भवन, पंचवटी पहली गली, गुलबाई टेकरा रोड, अहमदाबाद - 380 006. Ph. (079) 27467018/19/20 | E-mail: sebiwro@sebi.gov.in

Western Regional Office : SEBI Bhavan, Panchvati 1st Lane, Gulbai Tekra Road, Ahmedabad - 380 006. Ph. (079) 27467018/19/20 | E-mail: sebiwro@sebi.gov.in

प्रधान कार्यालय: सेबी भवन, "जी" ब्लॉक, बांद्रा - कुर्ला कॉम्प्लेक्स, मुंबई - 400 051. Ph. 022-26449000/40459000 Web: www.sebi.gov.in

Head Office: SEBI Bhavan, "G" Block, Bandra Kurla Complex, Mumbai - 400 051. Ph. 022-26449000/40459000 Web: www.sebi.gov.in